

# High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

**Subject:** Training of Officers /Officials of High Court Wing, Jammu at Chandigarh.

## ORDER

No:- 1275

Dated:- 09/01/2019

In continuation to High Court order No. 1270 dated 09.01.2018, in place of Shri Reagan Singh, Reader, Shri Suresh Kumar, Reader is deputed for undergoing Training with respect to the use of ICT tools and other modules especially "Reader Module" at Chandigarh. The officer shall report for training at Punjab and Haryana High Court on 10.01.2019 at 10:00 A.M. sharp.

**By Order**

(Sanjay Dhar)  
Registrar General

No:- 51431-50/R.S

Dated:- 09/11/2019

Copy to the:-

1. Principal Secretary to Hon'ble Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar General, High Court of Punjab and Haryana, Chandigarh. This is in reference to your communication No. 1 Spl/Comp/CB-4 dated 08.01.2019. }
4. Registrar Vigilance, High Court of J&K, Jammu for information.
5. Registrar Rules, High Court of J&K, Jammu for information.
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
7. CPC e-Courts, for uploading on the High Court website.
8. Shri Suresh Kumar, Reader
9. Shri Reagan Singh, Reader  
..... for information and necessary compliance.

Registrar General

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9/11/2019